

areas satisfying these criteria, an Expert Group on Delineation of New Hills was set up during 1986 under the Chairmanship of the Surveyor General of India. The report of the Expert Group has been received. Its recommendations also include some Blocks/sub-blocks of certain Talukas of Maharashtra for inclusion in the HADP. It may be mentioned that a number of Talukas of Maharashtra are already covered under the Western Ghats Development Programme which comes under HADP. Final decisions on the Report of the Expert Group are yet to be taken.

Proposal to Amend Delhi University Act

1050. SHRIMATI GEETA MUKHERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether the Delhi University Teachers Association urged the Government to amend the existing Delhi University Act and the University Grants Commission Act; and

(b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). In their letter dated 6.2.90 addressed to the Prime Minister, the President and the Secretary, Delhi University Teachers' Association (DUTA), have, inter alia, made the following suggestions in regard to amendment of existing Acts of UGC and Delhi University:—

- (i) Amendment of the UGC Act in order to prevent that body from constantly seeking to turn Universities and Colleges into captive institutions;
- (ii) Election of not less than 50% of the

membership of the authorities of Delhi University and Governing Bodies of its Colleges;

- (iii) Appointment of Vice-Chancellor by an Electoral College comprising members of the Executive Council, Academic Council and other teachers, students, karamcharies, relevant professionals and Social groups elected specifically for that purpose; and
- (iv) Restricting the exercise of emergency powers by the Vice-Chancellor to specified areas subject to approval and endorsement by the Executive Council and Academic Council of the University.

The Government will examine the above suggestions of DUTA.

Demonstration by C.S.I.R. Employees

1051. SHRIMATI GEETA MUKHERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether the scientists and other employees of the Council of Scientific and Industrial Research all over India held a demonstration on 13 February, 1990 to press for their charter of demands; and

(b) if so, the details of their demands and reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir. Demonstration was held by All India Scientific Workers Association and Federation of CSIR Employees, Workers Unions and Associations at CSIR Head-